

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/506/2024 IA/507/2024 IN C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co. Ltd

Vs

Raghuleela Builders Pvt. Ltd

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 13.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

SHRI. SANJIV DUTT
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Ms. Samrudhi Chothani (PH)
For the RP: Adv. Rajeev Panday (PH)

ORDER

Adjourned to **20.02.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

225. IA/3464/2022 IA/5216/2023 IA/5231/2023 IA/5233/2023 IA/5234/2023
IA/5321/2023 IA/5322/2023 IA/5375/2023 IA/5598/2023 IA/5653/2023
IA/5582/2023 IA/210/2024 IA/211/2024 IA/212/2024 IA/312/2024 IN C.P.
(IB)/498(MB)2021

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CORAM:

MS. REETA KOHLI
MEMBER (J)

SHRI. SANJIV DUTT
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Respondent in IA/210/2024:	Adv. Aditya Shiralkar (PH)
For the Respondent in IA/5582/2023, IA/212/2024:	Adv. Harsh Moorjani (PH)
For the RP:	Adv. Rajeev Panday (PH)
For the Respondent No. 7 in IA/5231/2023, IA/5233/2023:	Mr. Prateek Seksaria (VC)
For the Respondent No. 8 in IA/5321/2023:	Mr. Prateek Seksaria(VC)
For the Respondent No. 1 in IA/5598/2023:	Mr. Prateek Seksaria(VC)
For the Respondent No. 4 in IA/5582/2023:	Mr. Prateek Seksaria(VC)
For the Respondent No. 8 in IA/210/2024:	Mr. Prateek Seksaria(VC)
For the Respondent No. 4 in IA/211/2024:	Mr. Prateek Seksaria(VC)
For the Respondent No. 5 in IA/212/2024:	Mr. Prateek Seksaria(VC)
For the Respondent No. 1 in IA/5216/2023:	Zalak Mody (PH)
For the Respondent Nos. 4 to 7 in IA/5216/2023:	Counsel Mustafa Doctor (PH)
For the Respondent No. 5 in IA/5598/2023:	Snigdha M. (PH)
For the Respondent No. 6 in IA/5582/2023:	Snigdha M. (PH)
For the Respondent No. 10 in IA/5216/2023:	Snigdha M. (PH)
For the Respondent No. 6 in IA/5234/2023:	Snigdha M. (PH)
For the Respondent No. 5 in IA/211/2024:	Snigdha M. (PH)
For the Respondent No. 9 in IA/210/2024:	Snigdha M. (PH)
For the Respondent No. 6 in IA/212/2024:	Snigdha M. (PH)

For the Respondent No. 9 in IA/5231/2023:	Snigdha M. (PH)
For the Respondent No. 8 in IA/5231/2023:	Snigdha M. (PH)
For the Respondent No. 7 in IA/5322/2023:	Snigdha M. (PH)
For the Respondent No. 8 in IA/5653/2023:	Snigdha M. (PH)
For the Respondent No. 8 in IA/5233/2023:	Snigdha M. (PH)

ORDER

I.A. 3464/2022, I.A. 5234/2023, I.A. 5375/2023, I.A. 5582/2023, IA/210/2024,

IA/211/2024, IA/212/2024

All the Respondents in their respective applications are directed to file their respective replies before the next date by serving an advance copy to the counsel opposite. Resolution Professional is directed to ensure that the copy of the application is serving upon the Respondent. List these I.A.'s on **22.03.2024**.

IA/5216/2023, IA/5231/2023, IA/5233/2023, IA/5321/2023, IA/5322/2023,

IA/5598/2023, IA/5653/2023, IA/312/2024

All the Respondents in their respective applications are directed to file the reply before the next date by serving an advance copy to the counsel opposite. Resolution Professional is directed to ensure that the copy of the application is served on Respondent. List these I.A.'s on **28.03.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)